

Bangladesh Refugees in Orissa

1846. SHRI D. AMAT: Will the PRIME MINISTER be pleased to state:

(a) the number of refugees from Bangladesh settled in Coastal Districts of Orissa;

(b) whether social and professional interests of the local inhabitants are adversely affected on account of these refugees settled there; and

(c) if so, steps taken by the Govt. to protect the interests of the local people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY) (a) and (b). After independence of Bangladesh, no persons who might have entered India from that country are accepted as refugees by the Government. However, up to 25.3.1971 3,259 refugee families from the erstwhile East Pakistan were settled in different districts of Orissa. In addition, 16,577 refugee families from the erstwhile East Pakistan were settled in the Dandakaranya Project in Koraput District of Orissa. No instances have come to notice where the settlement of these refugees has adversely affected the social and professional interests of the local inhabitants.

(c) Does not arise.

Vigyan Jatha

1847. SHRI RAMESH CHENNITHALA SHRI A. K. ROY. Will the PRIME MINISTER be pleased to state:

(a) the details of the expenditure, achievement and performance of the Vigyan Jatha that moved through India in 1987;

(b) whether that programme has been wound up; and

(c) if not, whether there is any plan to repeat that in 1991 to counter the communal forces?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a)

(i) Expenditure on Bharat Jan Vigyan Jatha (BJVJ)- 1987- Approx. Rs. 173 lakhs. Government of India contribution - Approx. Rs 61 lakhs.

(ii) Achievements:

—Mobilisation of some 26 voluntary organisation spread all over the country to undertake a nationwide programme on science popularisation;

—As an outcome a large number of additional groups and individuals were identified and catalysed from different parts of the country for such activities in the future;

—Through this programme, 70-80 lakhs people were reached directly and exposed to varying extents to Science and Technology communication,

—A large number of Science and Technology communication software on different themes were developed and distributed;

(iii) Performance:

—Coverage: 25000 kms, 500 halts, almost every State and UTs;

Key themes: Self-reliance, National integration, Peoples' Science movements;

(b) The programme was not wound up but completed as a time-bound project.

(c) It is proposed to conduct the second BJVV in 1992. This would be a major science communication event and might, in a way, contribute to communal harmony.

[*Translation*]

Unsafe Flats in Kalyanawas, Delhi

1448. SHRI HARISH PAL: Will the PRIME MINISTER be pleased to state:

(a) whether the flats constructed by the Delhi Administrations in Kalyanawas residential colony have been declared unsafe: if so, the reasons therefor;

(b) the number of allottees who have been informed in this regards and how many of them have vacated these flats;

(c) whether the Government have conducted an enquiry to ascertain the reasons in this regard;

(d) the steps taken Government to provide new flats to those allottees who have been asked to vacate the flats; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (e). The flats in Kalyanawas were constructed by NDMC between 1977 and 1979 and were taken over by Delhi Administration in 1980 for general pool accommodation. 64 quarters of type 'A' were declared unsafe in 1988 due

to sag in roof. These are lying unoccupied. In July, 1990 cracks were noticed in vertical shafts of 255 quarters of type 'B'. 210 allottees were served notices by the Executive Engineer, Public Works Department to vacate the quarters as he considered them unfit for residential accommodation. A team consisting of 3 engineers was nominated by the Chief Engineer, PWD to inspect these flats. As per the report of the team, there is no immediate danger regarding structural stability of these quarters nor any need of getting these quarters vacated at this stage from the report of the team it appears that the walls which have shown cracks are not load bearing. The team recommended, inter alia, certain repairs. In view of the Committee's findings, the quarters have not been got vacated from the allottees and notices issued earlier have been cancelled.

[*English*]

Arson Cases in Kashmir

1849. SHRI PIYARELAL HANDOO: Will the PRIME MINISTER be pleased to state:

(a) the number of cases registered and/or inquiries launched in cases of alleged arson by or as a result of police/para military action in Kashmir Valley since 1 August, 1990; and

(b) the number of cases in which results of such investigation or inquiries have become known?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Information is awaited from the State Government.